regard and the details of the punishment proposed to be awarded in these cases?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (c) The requisite information has been sought from Government of Uttar Pradesh and will be laid on the Table of the House, when received.

Delay in Grant-in-Aid to NGOs working in the fields of welfare of physically and mentally Handicapped Persons

3167. DR. KARAN SINGH: Will the Minister of WELFARE be pleased to state:

- (a) whether grant-in-aid to non-government organisations working in the fields of physically and mentally handicapped persons are often unduly delayed so that they lapse with the end of the financial year;
- (b) if so, whether this does not defeat the very purpose of giving these grants and demoralise the teachers and other employees effected: and
- (c) if so, the remendial meaures Government intend to take to ensure that grants are released in time?

THE MINISTER OF WELFARE (SHRI BALWANTI SINGH RAMOOWALIA): (a) to (c) All efforts are made by the Programme division of this Ministry to release grant-in-aid to non-Governmental organisations working in the field of Handicapped Welfare in time.

Occasional delays do occur mainly for reason that the annual inspection report and recommendation of the concerned State Government is received late or the papers submitted by the Non-Governmental Organisations are not found complete.

All State Governments have again been advised to send their recommendations in respect of Non-Governmental Organisation's projects well in time. Non-Governmental Organisations have also been advised to send complete papers in proper manner so as to avoid making back references.

Welfare Scheme Implemented in Bihar

3168. SHRI JANARDAN YADAV: Will the Minister of WELFARE be pleased to state:

- (a) the details of welfare schemes being implemented by Government in Bihar along with the funds allocated for the purpose;
- (b) the details of allocations district-wise and targets thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) Details of welfare schemes along with the funds released during 1996-97 are furnished at Statement (See below).

(b) The Ministry of Welfare releases funds to the State Governments or to the NGOs. District-wise allocation and targets are not fixed by the Ministry.

Statement

Details of Welfare Schemes being implemented in Bihar

S. No.	Name of the Scheme	(Rs. in lakhs) Amount released during 1996-97
	WELFARE OF SCHEDULED CASTES:	
1.	Book Banks for SC/ST	5.53
2.	Girls Hostels for SCs	46.54
3.	Boys Hostels for SCs	75.00
4.	Coaching & Allied Scheme	2.90
5.	Upgradation of merit	
6.	National Scheme of Liberation and Rehabilitation of	
	Scavengers and their dependents	
7.	Implementation of PCR Act, 1955 and SCs and STs	
	(Prevention of Atrocities) Act, 1989	6.90
8.	SCA TO SCP	2678.78
9.	Bihar SCDC	266.78

S. No.	Name of the Scheme	(Rs. in lakhs) Amount released during 1996-97	
10.	Central Sponsored Scheme of Post Matric Scholarshi to SC/ST students	p —	
11.	Central Sponsored Scheme to pre Matric Scholarship to the children of those engaged in unclean occupatio		
12.	Educational Development of SC Girls belonging to lo literacy level	1.42	
WEL	FARE OF SCHEDULED TRIBES:		
13.	Special Central Assistance	3364.00	
14.	Grants under Article 275 (1)	725.00	
15.	Educational Complex for Tribal Girsl in low Literacy	pockes. 4.84	
16.	Grants to NGOs	30.72	
17.	Grants to State TDCCs	50.00	
WEL	FARE OF HANDICAPPED:		
18.	Scheme of Assistance to Disabled Persons for purcha of Aids/Appliances	se/fitting	
19.	Assistance to Vol. Organs, for the Disable persons	No State-wise allocation	
20.	Assistance to Vol. Organs, for establishement and de-		
20.	of Special School	-do-	
21.	Assistance to Vol. Orgns. For Rehibilitation of Leprosy cured Persons -do		
22.	Assistance to Vol. Organs, with Cenebral Palsy and M Retardation for Menpower Development	Aental -do-	
DRU	G ABUSE PREVENTION AND SOCIAL DEFENCE S	SERVICES:	
23.	Scheme for Prohibition & Drug Abuse prevention	30.50	
24.	Welfare of the Aged	No State-wise allocation	
25.	Prevention & Control of Juvenile Social Maladjustme	ent -do-	
26.	Scheme of Biggary Prevention	-do-	
WEL	FARE OF MINORITIES AND BACKWARD CLASSE	S:	
27.	Pre Examination Coaching Scheme for Weaker Section based on Economic Criteria	There is no separate allocation for any State Rs. 2.50 crores has been allocated for the scheme in 1997-98.	
28.	Scheme of Multi Sectoral Plan	There is no State-wise allocation under this scheme. Out of 41 minority concentration districts in the country, 3 districts namely Darbhanga, Purnea and Katihar are in Bihar.	